

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: DATED THE 9<sup>th</sup> APRIL, 1986.

NOTIFICATION  
(INCOME-TAX)

No. 6652 (F.No.197/156/83-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Lambha Nava Balia Kaka Property Trust, Lambha" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1986-87.

*Ru*  
( R.K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

*ITC*  
To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Raisuri Garden), New Delhi.

Copy to :-

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12. O.S.D.(Legal), IVth Floor, Super Bazar Building, New Delhi.

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